

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 281/(MAH)/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: M/s. Cushman & Wakefield Advisory Asia (India) Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ashish O. Capuria	PRACTISING COMPANY SECRETARY	

Order
TCP No.281/621A/NCLT/MB/MAH/2015

List this matter for hearing on 31.3.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)